COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2015

Dated: 08thMay, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv

Ms. Mandakini Ghosh Ms. Aradhna Tandon Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan Ms. Swapna Seshadri

Ms. Neha Garg

Mr. Ashwin Ramanathanfor R-2

Mr. Aadil Singh Boparai for R-3

ORDER

Re-list the matter on <u>06.08.2018</u>, as requested and agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr